

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.02.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1051 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Truetech Construction Pvt. Ltd. Vs. LANCO Enterprise Pvt. Ltd.	Nachiketa Vijay Suri
2.	I.A. No. 1062 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Steel Line (India) Vs. Mukesh Verma & Ors.	Neha Agarwal
3.	I.A. No. 1068 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Delhi Development Authority Vs. Nilesh Sharma & Ors.	Sonam Sharma
4.	I.A. No. 1070 of 2024 in Comp. App. (AT) No. ___ of 2024	CA Mangesh Vitthal Kekre Vs. National Financial Reporting Authority	Soumya Dharwa
5.	I.A. No. 1079 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Asset Reconstruction Company (India) Ltd. Vs. Sandeep Goel	PBA Srinivasan
6.	I.A. No. 1080 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Iskon Infra Engineering Pvt. Ltd. Vs. Central Bank of India	Mrinal Harsh Vardhan
7.	I.A. No. 1091 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Nalinesh Kumar Paurush & Ors. Vs. Arvind Mittal	Avinash Bhati
8.	I.A. No. 1092 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Amar Nath Tekriwal & Ors. Vs. Spencer Distilleries & Breweries Pvt. Ltd.	Avinash Bhati
9.	I.A. No. 1114 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Parth Merchant Vs. Detox India Pvt. Ltd. & Ors.	Dhiren R Dave

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